

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.P.(IB)-962(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.02.2021**

NAME OF THE PARTIES: Sai Infraequipments Private Limited

V/s

Capacit Infra Projects Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

None appeared for the petitioner. Ms. Rukshin Ghiara, Advocate undertakes to file Vakalatnama on behalf of Respondent.

Counsel appearing for the respondent is directed to file reply and Vakalatnama within two weeks from today by serving an advance copy on the other side and the petitioner is at liberty to file rejoinder, if any, before the next date of hearing.

Counsel appearing for the respondent is further directed to inform the petitioner about the next date of hearing.

List this matter on **15.04.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)